

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CrI.A. No._____/2007 arising out of
Petition(s) for Special Leave to Appeal (CrI) No(s).1377/2007

(From the judgement and order dated 08/01/2007 in CRLA No. 1288/2004 of The HIGH COURT
OF GUJARAT AT AHMEDABAD)

IDRISHAN YAKUBKHAN PATHAN

Petitioner/

Appellant (s)

VERSUS

STATE OF GUJARAT TR.PUBLIC PROSECUTOR

Respondent(s)

Date: 27/07/2007 This matter was called on for judgment today.

For Petitioner(s) Ms. Kamini Jaiswal,Adv.
/Appellant

For Respondent(s) Ms. Hemantika Wahi,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced the judgment of the Bench
comprising His Lordship and Hon'ble Mr. Justice D.K. Jain.

Leave granted. The Appeal is allowed to the extent mentioned in the
signed reportable judgment.

(A.D. Sharma)
Court Master

(Vijay Aggarwal)
Court Master

(Signed reportable judgment is placed on the file)